

**Review on the working of and Annual Reports and Annual Accounts with Audit Report of the Indian Institute of Technology, Kanpur for 1991-92, etc.etc.**

in laying papers mentioned at (3) above.

[Placed in Libraries. See No LT - 2799/92]

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I beg to lay on the Table:

(1)(a) (i) A copy of the annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1990-91.

(ii) a copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kanpur, for the year 1990-91.

(b) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1990-91 together with Audit Report thereon under sub-section (4) of section 23 of the Institute of Technology Act, 1961.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above  
[Placed in Library. See No. LT-2798/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Banaras Hindu University, Varanasi, for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Banaras Hindu University, Varanasi, for the year 1990-91.

(4) A statement (Hindi and English versions) showing reasons for delay

(5) A copy of the Annual Accounts (Hindi and English versions) of the Jawahar Lal Nehru University for the year 1990-91 together with Audit Report thereon.

(6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.  
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MR. DEPUTY SPEAKER: The House will now take up further consideration of the passports (Amendment) Bill.

Shri Dhananjaya Kumar may continue his speech.

14.31 hrs.

PASSPORTS (AMENDMENT) BILL - *Contd*  
[English]

SHRI DHANANJAYA KUMAR (Mangalore) Hon. Deputy Speaker Sir, the Minister for External Affairs is not present in the House. Is he sent abroad on any urgent assignment? If I make any suggestions in his absence, I do not know whether they would reach him or not. Anyway, with the fond hope that the Minister for Parliamentary Affairs will take care of my suggestions and get them implemented, I will proceed with my speech.

Yesterday, I was dealing with the fees that would be levied for issuing a passport. Now, I would come to the procedure adopted for issuing the passport.

As per the procedures laid down, an applicant seeking a passport has to furnish all the required information. Then he will be left in the dark as to when he will receive his